Written Answers

- (c) whether Government have received any representation from the goods clerks in this regard;
- (d) if so, what, action Government have taken in the matter, and
- (e) what are the reasons for which -other Railway employees are not given the benefit of their previous service when transferred to other Divisions at their requests?

THE DEPUTY MINISTER OF RAILWAYS (SHRI S. V. RAMASWAMY): '(a) Yes, for the purpose of seniority only.

- (b) The transfers referred to were ordered on administrative grounds.
- (c) and (d) Yes, the representation is under consideration.
- te) The present practice safeguards the interest of staff already working in the Division to which transfer is sought; further it helps in keeping .down the number of requests for transfers

## RENEWAL OF LEASE-DEEDS OF LEASE-HOLD PROPERTIES IN NEW DELHI

- •560. SHRI A. C. GILBERT: Will the Minister of HEALTH be pleased to state:
- (a) whether it is a fact that a large -number of lease-deeds of lease-hold properties in the New Delhi area, the lease-terms of which have since expired, have not so far been renew
- (b) if so, what is the number of such cases and what are the reasons for which the lease terms have not been renewed; and

(c) when the lease-terms of such cases are likely to be renewed?

to Questions

THE MINISTER OF HEALTH (SHRI D. P. KARMARKAR): (a) to "(c) The informat on is being collected and will be laid on the Table of the Sabha in due course.

## fREvisioN of Seniority in Assistants GRADE OF THE RAILWAY BOARD

♦614. SHRIMATI SHANTI DEVI: Will the Minister of RAILWAYS be pleased to state whether the rules regarding revision of seniority in the Assistants' Grade of the Railway Board, which were referred to the Union Public Service Commission last year, have been finally approved by them; and if not, what is the reason therefor and by what time they are going to be approved?

THE DEPUTY MINISTER OF RAILWAYS (SHRI SHAH NAWAZ KHAN): A list of persons to be included in the initial Constitution of the Assistants' Grade of the Railway Board Secretariat Service was sent to the U.P.S.C. on 13for their concurrence. The Commission have advised that the case is under their consideration and their advice in the matter will be communicated as early as possible.

## सामदायिक विकास तथा सहकार मंत्रालय के हिन्दी न जानने वाले श्रधिकारी

३७६. श्रीमती ज्ञान्ति देवी : न्या सामदायिक विकास तथा सहकार मंत्री यह बताने की कृपा करेंगे कि :

(क) उनके मंत्रालय में ३० जुन, १६६१ को प्रथम श्रेणी, दितीय श्रेणी तथा ततीय श्रेणी में अलग-अलग कितने अधिकारी थ जो हिन्दी नहीं जानते थे।

tTransferred from the 6th September. 1961.